

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 307 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.10.2017**

NAME OF THE COMPANY: M/s S.G. And Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

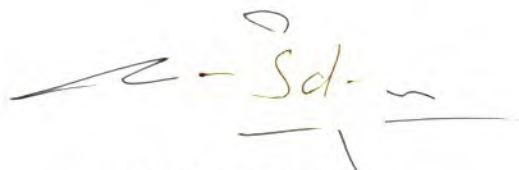
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner(s):	Counsel for the Petitioner		
--	------------------------	----------------------------	--	--

	For the Respondent(s):	None		
--	------------------------	------	--	--

ORDER

Notice to the ROC returnable on 25th October, 2017. Dasti.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)